

the rates of assistances recommended, subject to the following modifications :

- (i) In the case of stowing assistances covered by items (2) to (6), the rates should be fixed rates. This, in the opinion of Government will simplify the procedures and also encourage the colliery to adopt cost reduction measures.
- (ii) In the case of controlled roof caving, where such method of working is introduced as an alternative to stowing, assistance will be admissible limited to what would have been admissible if sand stowing was adopted.
- (iii) It has been decided that Gassy Mines of categories II, III and IV may be given subsidy at specified rates prescribed.
- (iv) Coal produced from depth may be subsidised at prescribed slab rates, depending upon the depth of workings from which it is produced.

3. Orders have accordingly been issued, and these will take effect from 1st January, 1970.

Setting up of Fertilizer Plant at Goa by Birlas

19. SHRI NARAYANAN :
 SHRI SHIV CHANDRA JHA ;
 SHRI SAMINATHAN ;
 SHRI HIMATSINGKA ;
 SHRI DHANDAPANI ;
 SHRI N. R. LASKAR ;
 SHRI MAYAVAN ;
 SHRI RAMAVATAR SHASTRI ;
 SHRI S. R. DAMANI ;
 SHRI CHENGALRAYA NAIDU ;
 SHRI HARDAYAL DEVGUN ;
 SHRI JANESHWAR MISRA ;
 SHRI ARJUN SINGH
 BHADORIA ;
 SHRI V. NARASIMHA RAO :

SHRI SRADHAKAR SUPAKAR ;
 SHRI J. K. CHOUDHURY ;
 SHRI P. VISWAMBHARAN ;
 SHRIMATI SHARDA
 MUKERJEE ;
 SHRI DEVEN SEN ;

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Central Government have approved the scheme of setting up a fertilizer plant by the Birlas in Goa with U. S. collaboration;

(b) if so, the details of the finalised project indicating the production capacity to be installed, contemplated terms of collaborations and share of control on finances and management; and

(c) when the work on the project is likely to start ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) *Production capacity* .

The production capacity envisaged is as under :

Ammonia	2,20,000 tonnes per annum
Urea	3,40,000 tonnes per annum
Compound fertilizer	1,50,000 tonnes per annum
	(28 : 28:0)

Terms of collaboration etc.

A new company by name M/s. Zuari Agro Chemicals have been formed to implement the project. The foreign collaborators headed by the U.S. Steel Corporation will be contributing Rs. 805.50 lakhs towards the equity capital of the company. Besides the U. S. Steel Corporation will also supply know-how. The company will be managed by a Board of eleven Directors. Two of the Directors will be nominated by the Indian Public Financing Institutions. There will be an Indian Managing Director.

(c) Construction work is expected to start shortly.

Revolving Fund of Rs. 225 Crores for Housing Scheme

21. SHRI SAMINATHAN ;
SHRI NARAYANAN ;
SHRI P. C. ADICHAN ;
SHRI DHANDAPANI ;
SHRI N. R. LASKAR ;
SHRI MAYAVAN ;
SHRI D. V. SINGH ;
SHRI SHIV KUMAR SHASTRI ;
SHRI RAMAVATAR SHASTRI ;
SHRI CHENGALRAYA NAIDU ;
SHRI ATAM DAS ;
SHRI D. N. PATODIA ;
SHRI BAL RAJ MADHOK ;
SHRI S. K. TAPURIAH ;
SHRI N. K. SANGHI ;
SHRI BENI SHANKER SHARMA ;
SHRI CHINTAMANI PANIGRAHI ;
SHRI R. K. BIRLA ;

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Planning Commission and Ministry of Finance have approved the Housing Ministers' Scheme for revolving fund of Rs. 225 crores;

(b) If so, the main features of the scheme;

(c) when it is likely to be implemented;

(d) whether the State Governments of Kerala and Madhya Pradesh have submitted any Housing Schemes under the said proposal and if so, the details thereof; and

(e) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING

AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). A proposal for setting up of a Revolving Fund for Housing and Urban Development, to be operated through a new Corporation, has been approved in principle. The exact quantum of the Fund and other details are being worked out. The proposal would be given effect from the next financial year (1970-71).

(d) and (e). No project under the above proposal has been received from the Government of Kerala. Project proposals have, however, been received from the Government of Madhya Pradesh which envisage development of 3,000 house sites and construction of 1,000 houses at a total cost of Rs. 3.20 crores in the cities of Bhopal, Indore, Gwalior, Jabalpur and Raipur. The proposals have been scrutinised and the State Government have been advised to recast them suitably for better regeneration of investment. The revised proposals have not yet been received.

मध्य प्रदेश में खनिज उत्पादन

22. श्री गं० चं० दीक्षित : क्या पेट्रोलियम तथा रसायन और खान तथा चातु मंत्री यह बताने की कृपा करेंगे कि :

(क) 1969-70 में मध्य प्रदेश में कुल कितनी मात्रा में खनिज निकाले गए तथा उस की तुलना में गत तीन वर्षों में कितना उत्पादन हुआ था;

(ख) क्या राज्य में खनिजों को अधिक मात्रा में निकालने के लिए चालू वर्ष में राज्य सरकार को कोई वित्तीय सहायता दी गई है ; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

पेट्रोलियम तथा रसायन और खान तथा चातु मंत्रालय में राज्य मंत्री (श्री जगन्नाथ राव) : (क) मध्य में 1969 वर्ष के दौरान मुख्य खनिजों को उत्पादित मात्राएं तथा पिछले तीन वर्षों के दौरान उत्पादन के तुलनात्मक आंकड़े दिखाने वाला एक विवरण सभा पटल पर रखा